

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **21st January 2025(Tuesday)** and **22nd January, 2025(Wednesday)** ;

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The re-constituted Division Bench comprising of the Hon'ble Shri. Justice Valmiki Menezes and the Hon'ble Ms. Justice Nivedita P. Mehta will take up the extant judicial assignment pertaining to the Division Bench in **Court Room No. 3.**

High Court of Bombay at Goa,
Porvorim, Goa

By Order,

sd/-

(Sudhir S. Shirgaonkar)
Registrar (Judicial)

Date : 20.01.2025